

Nomination of cases by Hon'ble The Chief Justice on 10/09/2015

| Sl no. | Case details | Nominated to- | File delivered in section |
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| DB of Hon....., J | | | |
| 1 | W. P. - 39228/2015 | Hon. Dilip Gupta, J. | Computer Fresh Section on 10/09/2015 |
| 2 | W. P. - 51253/2015 | Hon. Dilip Gupta, J. | Computer Fresh Section on 10/09/2015 |
| 3 | W. P. - 51374/2015 | Hon. Dilip Gupta, J. | Computer Fresh Section on 10/09/2015 |
| 4 | W. P. - 51486/2015 | Hon. Dilip Gupta, J. | Computer Fresh Section on 10/09/2015 |
| 5 | Jail Appeal – 2640/2010 with Crl. Appeal - 1655/2010 | Hon. Vikram Nath, J. | Crl. Appeal Section on 10/09/2015 |
| 6 | Contempt Appeal - 6/2007 | Hon. Vikram Nath, J. | Crl. Appeal Section on 11/09/2015 |
| 7 | Crl. Appeal – 870/2014 with Crl. Appeal (u/s 372) - 124/2014 | Hon. Rakesh Tiwari, J. | Crl. Appeal Section on 11/09/2015 |
| In DB as a member | | | |
| 8 | Spl. Appeal – 1068/1997 (Review Application) | Hon. Mukhtar Ahmad, J. | Spl. Appeal Section on 11/09/2015 |
| 9 | Spl. Appeal – 69/2010 (Review Application) | Hon. S. B. Singh, J. | Spl. Appeal Section on 11/09/2015 |
| 10 | Spl. Appeal – 859/2014 (Review Application) | Hon. S. B. Singh, J. | Spl. Appeal Section on 11/09/2015 |
| Hon....., J. | | | |
| 11 | Art. 227 - 5023/2015 | Hon. Suneet Kumar, J. | Computer Fresh Section on 10/09/2015 |
| 12 | Art. 227 - 5020/2015 | Hon. Pankaj Mithal, J. | Computer Fresh Section on 11/09/2015 |
| 13 | Bail – 32365/2015 (N.R.H.M. scam) | Hon. A. P. Sahi, J. | Listing Section on 10/09/2015 |
| 14 | H. C. W. P. - 11921/2015 | Hon. Bharat Bhushan, J. | Writ C-II Section on 11/09/2015 |
| 15 | W. P. - 55021/2009 | Hon. Ashwani Kumar Mishra, J. | Writ C-I Section on 11/09/2015 |
| Appropriate Court dealing with such matters | | | |
| 16 | Bail – 17227/2015 with Bail – 9088/2014 with Bail - 12510/2010 | Appropriate Court dealing with such matters | Bail Section on 11/09/2015 |

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| 17 | W. P. - 33261/2013 | Appropriate Court dealing with such matters | Writ A-II Section on 11/09/2015 |
| As per Judicial Order (For Hon....., J.) | | | |
| 18 | Crl. M. A. (u/s 482) – 26607/2015 with Crl. Revision - 4723/2010 | Hon'ble Manoj Misra, J. | Computer Fresh Section on 11/09/2015 |
| 19 | Crl. Contempt - 2/2014 | Lay/List as per judicial order | Contempt Section on 11/09/2015 |
| Special Order | | | |
| 20 | Crl. M. A. (u/s 482) – 26900/2015 | Since Hon'ble Ramesh Sinha, J. had expressed inability to hear the matter, place before Hon'ble Manoj Misra, J. | Computer Fresh Section on 11/09/2015 |

BY ORDER OF HON'BLE THE CHIEF JUSTICE

J.R.(LISTING)
11/ 09/2015